

12½ per cent. will be maintained in this recruitment?

The Minister of State in the Ministry of Home Affairs (Shri B. N. Datar): The usual quota of 12½ per cent. has been reserved for the Scheduled Castes and final decision will be taken after the Public Service Commission have completed their process of selection on the basis of the approved list received from them.

Central Social Welfare Grants to Institutions in U.P.

*1110. **Shri Ganpati Ram:** Will the Minister of Education and Scientific Research be pleased to lay a statement on the Table showing:

(a) the total number of institutions which received Central Social Welfare Boards' grants in the State of Uttar Pradesh in 1956-57;

(b) the total amount allotted so far during 1957-58;

(c) the factors taken into consideration while making the allotments; and

(d) whether population or the size of the State are also considered?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) 85.

(b) The Board has sanctioned Rs. 1,22,100 so far during 1957-58.

(c) Each application is considered on its own merits. Special requirements of each area are taken into account.

(d) No, Sir

Small Savings Scheme

*1111. **Shri Damani:** Will the Minister of Finance be pleased to state:

(a) the amount that has been collected under the Small Savings Scheme during the year 1956-57;

(b) whether it has come upto the estimated figures for the period; and

(c) if not, the reasons therefor?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b).

Against the revised estimates of Rs. 65 crores, the actual collections amounted to Rs. 62 crores approximately.

(c) It is difficult to give any precise reason for this slight decline.

Regional Committees in Punjab

*1112. { Shri Hem Raj
Shri Daljit Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether the rules for the functioning of Regional Committees in Punjab have been finalised; and

(b) if so, whether a copy of these will be laid on the Table?

The Minister of Home Affairs (Pandit G. B. Pant): (a) A draft of the rules has been prepared and is being scrutinised.

(b) Yes.

Amendment of Arms Act

*1113. { Shri Shree Narayan Das:
Shrimati Tarkeshwari Sinha:
Pandit D. N. Tiwary:

Will the Minister of Home Affairs be pleased to state whether the Government of India have finalised their proposals to amend the Arms Act?

The Minister of State in the Ministry of Home Affairs (Shri B. N. Datar): The matter is under consideration

Hindi Examination Committee

*1114. { Shrimati Tarkeshwari Sinha:
Shri Surendranath Dwivedi:

Will the Minister of Education and Scientific Research be pleased to state the action that has been taken regarding the main recommendations of the Committee appointed to consider the question of recognising the Hindi examination in the country?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): A statement is laid on the Table of the Lok